NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/410/ (IB)/2017

NAME OF THE PETITIONER(S)

: LILLY MARITIME PVT LTD

NAME OF THE RESPONDENT(S)

: MEKA DREDGING CO PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Sharanya Vaidyanavan Betitioner For B. Giridnana oas. 2) A Sella Visalahahi Caursel fur the Far Anirudh Kushnan Rospandert

Sharanga. V A. Sella Visalah

ORDER

Counsel for petitioner present. Counsel for respondent present. Both the counsel submitted that the parties are intending to settle the matter between the parties and prayed time for making submissions in relation to the final outcome of the settlement talks. Both the counsel are directed to get instructions from their respective clients and make submissions on the next date of hearing. Time extended at their request. Put up on 15.11.2017 at 10.30 A.M.

> -39-K Anantha Padmanabha Swamy Member (Judicial)